

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 80 of 2020

IN THE MATTER OF:

Markand Adhikari

...Appellant

Vs.

Central Bank of India & Anr.

...Respondents

Present:

For Appellant: Mr. Prashant Jain, Mr. Arpit Dwivedi, Mr. Sai Deepak, Advocates

For Respondent: Mr. O.P. Gaggar, Udit Singh, Advocates

ORDER

(Through Virtual Mode)

05.02.2021: In terms of the order dated 22nd December, 2020, Learned Counsel for Respondent has filed the 'Status-Report' in the form of 'Paper Book' on 7th January, 2021 which is taken on record.

Heard the Learned Counsel for the Appellant. Learned Counsel for Respondent No. 1 and 2 is also present. Notes of 'Written-submissions' have been filed by the parties.

List this case for further 'hearing' on **1st March, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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